

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 253 of 2014 &
IA No. 410 of 2014**

Dated: 20th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.
Mr. K.R. Sasi Prabhu
Mr. Vishnu Sharma
Mr. Gaurav Mitra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sumit Kishore
Ms. Aparna Vohra for PNGRB

ORDER

We have heard learned counsel for the parties.

Judgment is reserved. Learned counsel for the appellant may file written submissions on or before 27.05.2016 after serving copy thereof on the other side.

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**